Ad	vand	æ	List	
Sr.	No.	6		

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

CONC No. 137/2017

Ghulam Hassan Mir .... Applicant(s)

Through:- Mr. Manzoor A. Dar, Advocate

V/s

Union of India through CWE(HQ) Engrs.

.....Non-applicant(s)

Through:- Mr. T. M. Shamshi, ASGI

## Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

The application is pending since 2017, but objections have not been filed till date.

Mr. T. M. Shamshi, learned ASGI seeks and is granted four weeks' time to file objections.

List on 07.08.2020.

(Sindhu Sharma) Judge

**SRINAGAR** 23.06.2020

SUNIL-II